

Ram Sharma
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Ms. Lucy Sosen Tigga, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro.
2. Mr. Anuj Kumar No. II, Secretary, D.L.S.A., Bokaro.
3. Ms. Nibha Ranjana Lakra, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
4. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
5. Mr. Manoj Kumar Prajapati, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
6. Mr. Rajeev Kumar Singh, Secretary, D.L.S.A., Chaibasa.
7. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
8. Mr. Krishna Lohra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa (Chakradharpur).
9. Mr. Daya Ram, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Chatra.
10. Mr. Tarkeshwar Das, Secretary, D.L.S.A., Chatra.
11. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
12. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Sandeep Nishit Bara, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
14. Mr. Arpit Srivastava, Secretary, D.L.S.A., Daltonganj.
15. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
16. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
17. Ms. Kumari Jiv, Chief Judicial Magistrate, Deoghar.
18. Ms. Sama Roshini Kullu, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
19. Mr. Deepak Kumar, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
20. Mr. Mayank Tushar Topno, Secretary, D.L.S.A., Deoghar.
21. Mr. Arun Kumar Dubey, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
22. Ms. Shweta Kumari No. II, Civil Judge (Sr. Div.)-cum-Spl. Judge, Eco. Offences, Dhanbad.
23. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
24. Mr. Rakesh Raushan, Secretary, D.L.S.A., Dhanbad.
25. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
26. Mr. Uttam Sagar Rana, Secretary, D.L.S.A., Dumka.
27. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
28. Mr. Ravi Choudhary, Secretary, D.L.S.A., Garhwa.
29. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
30. Ms. Sonam Vishnoi, Secretary, D.L.S.A., Giridih.
31. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
32. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.
33. Mr. Pradeep Kumar, Secretary, D.L.S.A., Godda.
34. Mr. Ram Kumar Lal Gupta, Secretary, D.L.S.A., Gumla.
35. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Gumla.
36. Ms. Avaniika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
37. Mr. Gaurav Khurana, Secretary, D.L.S.A., Hazaribagh.
38. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
41. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur.
42. Mr. Abhishek Prasad, A.C.J.M.-cum- Civil Judge (Sr. Div.)-I, Jamshedpur.
43. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Mr. Rajendra Prasad, Secretary, D.L.S.A., Jamshedpur.
46. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Adnan Aquib, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
48. Mr. Nitish Neilesh Sanga, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur (Ghatshila).
49. Mr. Abhinav, Secretary, D.L.S.A., Jamtara.
50. Ms. Rajshree Aparna Kujur, Secretary, D.L.S.A., Khunti.

51. Mr. Gautam Kumar, Secretary, D.L.S.A., Koderma.
52. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar.
53. Mr. Shivam Chaurasia, Secretary, D.L.S.A., Latehar.
54. Mr. Krishna Kant Mishra, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
55. Mr. Rajesh Kumar No. II, Secretary, D.L.S.A., Lohardaga.
56. Mr. Ajay Kumar Guria, Secretary, D.L.S.A., Pakur.
57. Ms. Shilpa Murmu, Chief Judicial Magistrate, Pakur.
58. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh.
59. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
60. Mr. Anil Kumar III, Secretary, D.L.S.A., Ramgarh.
61. Mr. Chandra Bhanu Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
62. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Kamlesh Behra, Secretary, D.L.S.A., Ranchi.
64. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Ranchi.
66. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
68. Mr. Bishwanath Bhagat, Secretary, D.L.S.A., Sahebganj.
69. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
70. Ms. Kavitanjali Toppo, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
71. Mr. Tausif Meraj, Secretary, D.L.S.A., Seraikella-Kharsawan.
72. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan.
73. Ms. Mariam Hemrom, Secretary, D.L.S.A., Simdega.

Sub.-: Nomination of Judicial Officers for attending Two days **Refresher Training on Civil Trial for Civil Judge (Sr. Div.) (R-10) (2nd batch)** scheduled to be held on **30th November and 1st December, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training on Civil Trial for Civil Judge (Sr. Div.) (R-10) (2nd batch)** scheduled to be held on **30th November and 1st December, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

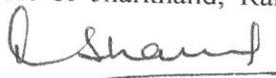
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 5212 /Apptt.

Dated, Ranchi, the 14/11/2024

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 1127/JAJ dated 25.10.2024 of the Academy / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


14.11.24
Registrar (Administration)